

**TDSAT SEMINAR**  
On  
**“Dispute Resolution in Broadcasting and Cyber Sectors – Issues and Way Forward”**  
Goa, 9<sup>th</sup> February, 2019

09.30 am to 10.00 am	Registration of delegates
<b>INAUGURAL SESSION</b>	
10.00 am to 10.02 am	<b>Lighting of the Lamp</b>
10.02 am to 10.05 am	Felicitation of the dignitaries.
10.05 am to 10.10 am	Opening remarks by <b>Mr. A.K. Bhargava</b> , Hon’ble Member, Telecom Disputes Settlement and Appellate Tribunal (TDSAT)
10.10 am to 10.20 am	Address by <b>Hon’ble Mr. Justice M.S. Sonak, Judge</b> , High Court of Bombay at Goa (Chief Guest)
10.20 am to 10.30 am	Inaugural Address by <b>Hon’ble Mr. Justice U. U. Lalit</b> , Judge, Supreme Court of India
10.30 am to 10.40 am	Concluding Remarks by <b>Hon’ble Mr. Justice Shiva Kirti Singh</b> , Chairperson, TDSAT
10.40 am to 10.45 am	Vote of Thanks by <b>Mr. Manjul Bajpai</b> , President, Telecom Lawyers Association
10.45 am to 11.15 am	<b>TEA BREAK</b>
<b>BUSINESS SESSION- I</b>	
<b>PRESENTATIONS/ TALKS</b> moderated by <b>Mr. A. K. Bhargava</b> , Hon’ble Member, TDSAT	
11.15 am to 11.23 am	<b>Ms. Junu Rani Das Kailay</b> , CCA, on “Emerging Technologies & Regulatory challenges”
11.23 am to 11.31 am	<b>Mr. Rajesh Aggarwal</b> , Former Adjudicating Officer, Govt. of Maharashtra on “Cyber Jurisprudence – Role of Adjudicating Officers”
11.31 am to 11.39 am	<b>Mr. Dattaprasad V.P. Lawande</b> , Advocate General, Govt. of Goa on “Rights & Remedies under the IT Act, 2000”
11.39 am to 11.44 am	<b>Mr. Tejveer S. Bhatia</b> , Advocate, on “Cyber Crimes – Players and Remedies”
11.44 am to 11.49 am	<b>Mr. Harsh Kaushik</b> , Advocate on “Proposed Amendments to the Intermediary Guidelines 2018, under the IT Act”
11.49 am to 12.20 pm	<b>PANEL DISCUSSION</b>
<b>BUSINESS SESSION- II</b>	
<b>PRESENTATIONS/ TALKS</b> moderated by <b>Mr. A. K. Bhargava</b> , Hon’ble Member, TDSAT	
12.20 pm to 12.28 pm	<b>Mr. Anil Kumar</b> , Advisor, TRAI on “New Regulatory Framework: Engendering Fairplay – Dissuading Disputes”
12.28 pm to 12.33 pm	<b>Ms. Sarath Sampath</b> , Advocate on “Pricing and Packaging under the Interconnection Regulations 2017”
12.33 pm to 12.38 pm	<b>Mr. Diggaj Pathak</b> , Advocate on “Carriage and Placement Agreements under the Interconnection Regulations, 2017”
12.38 pm to 12.43 pm	<b>Ms. Payal Kakra</b> , Advocate on “Quality of Service and Consumer Interest under the Interconnection Regulation, 2017”
12.43 pm to 12.48 pm	<b>Mr. A. Mohan</b> , Advocate, on “Non Discriminatory Access under the Interconnection Regulations, 2017”
12.48 pm to 12.53 pm	<b>Mrs. Roop Sharma</b> , President, Cable Operators Federation of India on “ Consumers Benefit in new Regulatory Framework”
12.53 pm to 1.30 pm	<b>Mr. Anil Malhotra</b> , COO, Siti Networks Ltd.
	<b>PANEL DISCUSSION</b>
1.30 p.m.	<b>Vote of thanks by Mr. Vibhav Srivastava</b> , Advocate
	<b>LUNCH</b>